

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
CP No. (IB)- 48/94/JPR/2024
Under Section 94 of IBC, 2016

In the matter of:

Sandhya Kanwar Shekhawat ...Applicant/Personal Guarantor
V/s
**Oriental Bank of Commerce (now PNB) (PG to CD-Super Shiv Shakti
Chemicals Pvt. Ltd.)** ...Respondent/Debtor


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

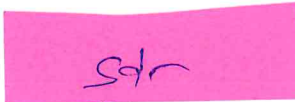
Present Through Video Conferencing: -

For the Applicant : Akarsh Mathur, Adv.
For the Respondent : Shashank Jain, Adv.

ORDER

Heard Mr. Akarsh Mathur, Adv. appearing on behalf of the Applicant. This is an application under Section 94 of the IBC, 2016 filed by the Applicant (PG to CD-Super Shiv Shakti Chemicals Pvt. Ltd.). In the application, it is shown that total debt including interest against the Corporate Debtor is Rs. 30,16,69,673.22/- Mr. Shashank Jain, Adv. appearing on advance notice on behalf of Mr. Vikas Jain, Adv. for the Respondent (PNB). List the matter on 22.07.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

July 16, 2024